

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00880/2016**  
**&**  
**Miscellaneous Application No. 180/00272/2020 in**  
**Original Application No. 180/00880/2016**

**Wednesday, this the 15<sup>th</sup> day of July, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**  
**Hon'ble Mr. K.V. Eapen, Administrative Member**

S. Rajesh Kumar, S/o. Late Sreedhara Kurup, aged 41 years,  
 Postman, Adoor HO, Department of Posts, residing at Rohini,  
 Paramkode, Cheppara PO, Kollam – 691 520. .... **Applicant**

**(By Advocate : Mr. V. Sajith Kumar)**

**V e r s u s**

1. Union of India, represented by the Secretary to Government, Department of Posts, Ministry of Communications, Government of India, New Delhi – 110 001.
2. The Chief Postmaster General, Kerala Circle, Trivandrum-695 033.
3. The Superintendent of Post Offices, Pathanamthitta Postal Division, Pathanamthitta – 689 645. .... **Respondents**

**(By Advocate : Mrs. P.K. Latha, ACGSC)**

This application having been heard on 15.07.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

Heard Advocate Mr. V. Sajith Kumar, appearing for the applicant and Advocate Mrs. P.K. Latha, ACGSC, appearing for the respondents, through video conferencing.

2. MA No. 180/272/2020 has been filed by the respondents praying for closing the OA as the reliefs have been granted to the applicant.

3. Learned counsel for the applicant submitted that the relief prayed for in the OA has been granted to him.

4. Therefore, MA No. 180/272/2020 is allowed and consequently the OA is closed. No costs.

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**  
**JUDICIAL MEMBER**

“SA”

**Original Application No. 180/00880/2016**  
**&**  
**Miscellaneous Application No. 180/00272/2020 in**  
**Original Application No. 180/00880/2016**

**APPLICANT'S ANNEXURES**

**Annexure A1** – True copy of the order No. B2/Misc dated 2.8.2016 issued by the 3<sup>rd</sup> respondent.

**Annexure A2** – True copy of Memo No. B-3/27/Exam/2009 III dated 21.12.2009 issued by the 3<sup>rd</sup> respondent.

**Annexure A3** – True copy of the Memo No. B2/Posting dated 31.12.2009 issued by the 3<sup>rd</sup> respondent.

**Annexure A4** – True copy of the relevant pages of instruction issued by the DOPT as per order No. 16-16/89-Estt(Pay-1) dated 22.10.1990 and order No. 16-16/92-Estt(pay-1) dated 31.03.1992.

**RESPONDENTS' ANNEXURES**

**Annexure MA-1** – True copy of the order dated 31.10.2018 in 820/2015.

**Annexure MA-2** – True copy letter F. No. 03-08/2016-SPB-I dated 28.2.2017.

**Annexure MA-3** – True copy letter No. CO/LC/95/OA/16 dated 27.2.2019.

**Annexure MA-4** – True copy letter No. OA 880/2016 dated 6.5.2019.

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